

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 113**  
**TO BE ANSWERED ON 02.02.2017**

**Scarcity of Drinking Water**

**113. SHRI VISHNU DAYAL RAM :**  
**SHRI OM BIRLA:**  
**SHRIMATI P.K. SREEMATHI TEACHER:**  
**SHRI M.B. RAJESH:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the fully covered, partially covered and quality affected areas in the country including Kerala in regard to safe drinking water, State-wise;
- (b) the details of short-term and long term measures taken by the Government to provide safe drinking water to all the habitations in the country;
- (c) the details of financial/technical assistance provided by the Government to various States in this regard during each of the last three years and the current year, State-wise;
- (d) whether the Government has provided financial or technical assistance for ground water survey and mapping of drinking water resources and if so, the details thereof and the status of those survey/mapping and the time-frame for their completion, State-wise;
- (e) whether the Government has provided or proposes to provide additional assistance to the States including Kerala under drinking water schemes and if so, the details thereof; and
- (f) whether the Government has received complaints in distribution of financial assistance under drinking water schemes and if so, the details thereof during the said period and the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The State-wise details of the fully covered, partially covered and quality affected areas in the country including Kerala is at Annexure – I.
- (b) As a long term solution, this Ministry has directed the States to cover the rural households with Piped Water Supply. This Ministry has prepared a Strategic Plan for providing drinking water supply in rural areas of the country for the period 2011-2022. By 2022, the goal is to cover 90% of rural households with piped water supply. To achieve this, the States have been advised to pool more funds from state plan in view of the enhanced

devolution of funds under the 14<sup>th</sup> Finance Commission and to arrange external assistance or loan from borrowing agencies over and above the funding from the Ministry under National Rural Drinking Water Programme (NRDWP). As a short term measure in respect of arsenic and fluoride affected habitations, the Ministry has advised the states to provide community water purification plants.

(c) The state-wise details of financial assistance provided by the Government to various states during each of the last three years and the current year are at Annexure – II.

(d) Ministry has assigned National Remote Sensing Centre (NRSC) for making Hydro Geo-Morphological (HGM) maps and also adding water quality layer which will suggest the groundwater level for extracting as well as recharging. NRSC has been asked to incorporate the data based on the inputs received from the States. NRSC will complete the job in phases depending on the quantum of work. The project has been given by the Ministry is to continue further until completion. No time frame has been fixed for completion of the work. An amount of Rs. 62.56 crore has been expended by the Ministry in this regard so far. The state-wise list of work completed is attached as Appendix-III.

(e) This Ministry allocates funds under NRDWP as per pre-approved criteria as envisaged in NRDWP guideline and there is no provision of giving more funds to any state over & above the allocation. However, the Ministry estimates savings at the end of financial year and additional funds are allocated to performing States.

(f) No Madam. As on 31.01.2017, this Ministry has not received any complaint regarding distribution of financial assistance under drinking water schemes.

<b>Annexure-I</b>					
<b>Annexure referred to in part (a) of Lok Sabha Unstarred Q.No. 113 due for reply on 02.02.2017</b>					
S. No.	State	Total Nos. of Habitations	Nos. of Fully Covered Habitations	Nos. of Partially Covered Habitations	Nos. of Quality Affected Habitations
1.	ANDMAN and NICOBAR	400	324	76	0
2.	ANDHRA PRADESH	48342	33005	14811	526
3.	ARUNACHAL PRADESH	7577	2849	4673	55
4.	ASSAM	88099	55889	23438	8772
5.	BIHAR	110234	64965	40145	5124
6.	CHHATTISGARH	74647	70559	2965	1123
7.	GOA	347	345	2	0
8.	GUJARAT	36066	36065	1	0
9.	HARYANA	7948	7503	239	206
10.	HIMACHAL PRADESH	53604	41636	11968	0
11.	JAMMU AND KASHMIR	15958	8747	7206	5
12.	JHARKHAND	120067	113054	429	6584
13.	KARNATAKA	60248	27303	31050	1895
14.	KERALA	11883	3563	7664	656
15.	MADHYA PRADESH	128067	127867	47	153
16.	MAHARASHTRA	100066	88282	11401	383
17.	MANIPUR	2868	2241	627	0
18.	MEGHALAYA	10475	1674	8791	10
19.	MIZORAM	738	447	291	0
20.	NAGALAND	1530	731	756	43
21.	ODISHA	156468	128127	25684	2657
22.	PUDUCHERRY	266	153	113	0
23.	PUNJAB	15384	9879	1814	3691
24.	RAJASTHAN	121648	55300	45850	20498
25.	SIKKIM	2084	731	1353	0
26.	TAMIL NADU	100204	92356	7497	351
27.	TELANGANA	24582	13182	9936	1464
28.	TRIPURA	8723	4280	518	3925
29.	UTTAR PRADESH	260801	259386	1054	361
30.	UTTARAKHAND	39209	21681	17511	17
31.	WEST BENGAL	105905	51869	44310	9726
Total		1714556	1323993	322338	68225
Percentage			77.22	18.8	3.98

Annexure referred to in part (c) of Lok Sabha Unstarred Q.No. 113 due for reply on 02.02.2017																	
(Amount in Rs. crore)																	
S. No	State	2013-14				2014-15				2015-16				2016-17 (Exp. as on 27.01.2017)			
		Open. Balan	Alloc.	Release	Exp.	Open Balance	Alloc.	Release	Exp.	Opening Balance	Alloc.	Release	Exp.	Open Bal	Alloc.	Release	Exp.
1.	A&N Islands	0.78	1.04	0.09	0.64	0.28	0.86	0.81	0.43	0.67	0.38	0.16	0	0.83	0.44	0.22	0
2.	Andhra Pradesh	113.62	635.44	631.52	662.4	82.74	364.3	377.78	427.08	33.44	156.69	170.05	190.60	14.51	147.79	139.34	108.31
3.	Arunachal Pradesh	17.99	201.23	237.32	230.97	25.77	64.21	109.83	119.5	16.09	58.08	65.4	66.23	15.26	63.59	76.33	46.8
4.	Assam	199.82	470	524.97	635.18	92.70	501.1	585.32	586.88	92.64	261.73	284.11	216.20	160.83	269.23	229.89	146.2
5.	Bihar	217.82	432.38	348.94	307.43	259.33	441.07	399.11	381.9	276.54	229.6	202.73	295.38	183.89	236.30	245.45	183.56
6.	Chattisgarh	67.61	136.13	135.2	172.38	31.56	159.08	150.74	173.08	12.05	63.69	60.83	64.64	8.24	65.85	0.00	0
7.	Goa	5.95	5.5	0	2.22	3.73	4.61	0	0	3.73	2.08	1.66	0	5.39	2.38	60.88	27.93
8.	Gujarat	247.13	533.73	515.07	627.95	134.24	509.48	405.58	491.44	48.38	230.67	238.91	274.78	12.50	238.12	0.00	0
9.	Haryana	85.59	229.46	229.52	301.15	13.96	213.04	277.98	228.82	63.13	97.65	122.65	150.74	35.19	109.32	0.00	0
10.	Himachal Pradesh	67.78	138.51	130.81	153.33	45.27	131.84	120.89	120.18	45.97	59.58	64.38	69.88	40.48	67.58	1.19	3.35
11.	J&K	141.95	462.43	414.82	499.79	59.11	441.33	474.41	458.03	75.49	199.4	192.12	222.16	45.44	227.50	178.73	121.5
12.	Jharkhand	122.36	172.85	253.28	277.96	102.26	169.86	175.18	206.88	89.26	126.85	132.09	133.7	99.65	87.97	105.80	54.32
13.	Karnataka	256.64	868.76	897.29	928.81	237.76	605.38	563.91	622.37	179.31	307.62	278.08	366.68	90.71	306.51	61.25	34.16
14.	Kerala	93.31	155.58	212.04	265.1	40.87	115.59	124.1	131.86	33.11	52.78	48.05	64.45	16.71	60.35	113.73	98.7
15.	Madhya Pradesh	143	404.81	474.95	483.98	133.97	397.18	440.18	399.94	174.38	181.76	193.73	387.62	8.93	203.17	90.65	93.13
16.	Maharashtra	553.97	788.48	690.27	657.46	587.39	780.06	748.23	901.96	433.66	344.16	330.88	584	180.69	359.75	144.97	162.08
17.	Manipur	28.66	58.75	55.3	57.17	27.09	90.35	88.54	92.25	23.38	28.98	27.92	43.44	7.87	26.42	42.59	28.33
18.	Meghalaya	34.12	92.18	103.4	114.81	22.89	44.61	69.5	81.02	11.6	30.52	31.24	30.92	12.20	34.35	0.00	0
19.	Mizoram	24.78	38.41	44.89	33.37	36.30	42.43	34.5	39.81	30.99	17.71	17.32	23.16	25.15	18.38	185.67	99.92
20.	Nagaland	3.69	56.66	61.07	52.38	12.38	103.19	101.44	86.45	27.37	35.27	38.53	61.90	4.25	22.70	252.71	221.6
21.	Odisha	67.61	227.35	317.07	288.08	106.02	205.69	230.67	257.29	87.41	96.9	103.19	150.64	39.96	106.13	20.44	18.66
22.	Puducherry	0.88	1.59	0.06	0	0.94	1.62	0	0	0.98	0.72	0	0	0.98	0.83	32.74	24.82
23.	Punjab	26.04	96.89	147.95	159.05	14.94	93.88	97.38	90.23	22.1	39.77	42.79	36.57	28.31	39.18	9.19	9.04
24.	Rajasthan	389.85	1231.05	1332.49	1572.96	199.22	1194.46	1304.64	1386.79	117.07	547.18	526.75	480.21	163.61	1059.21	21.61	14.28
25.	Sikkim	44.95	16.88	26.56	71.25	1.31	30.38	31.7	32.03	0.98	10.64	12.05	12.49	0.54	7.63	96.84	51.68
26.	Tamil Nadu	185.44	273.63	387.11	527.57	44.97	367.36	382.46	432.39	5.48	137.5	182.35	164.85	27.49	126.72	0.29	0
27.	Telangana	-	-	-	-	0.00	200.65	212.24	189.25	22.99	88.77	97.71	106.42	16.72	101.01	36.88	37.62
28.	Tripura	6.27	59.29	89.93	94.19	3.40	62.06	68.31	64.81	8.18	28.08	31.68	39.97	0.80	26.60	1008.25	268.66
29.	Uttar Pradesh	539.18	923.18	804.92	858.5	485.61	962.43	1073.22	1146.18	412.65	477.69	490.31	690.46	272.38	427.38	7.28	2.74
30.	Uttarakhand	174.27	145.58	87.61	138.59	124.32	135.01	111.48	152.94	82.87	63.57	60.06	98.91	44.01	69.99	124.32	77.93
31.	West Bengal	398.59	490.63	485.83	757.11	143.68	436.53	431.09	480.72	96.94	199.68	216.85	288.75	25.49	369.27	97.12	90.16
	<b>Total</b>	<b>4259.65</b>	<b>9348.40</b>	<b>9640.28</b>	<b>10931.8</b>	<b>3074.01</b>	<b>8869.64</b>	<b>9191.22</b>	<b>9782.51</b>	<b>2528.84</b>	<b>4175.71</b>	<b>4264.58</b>	<b>5315.75</b>	<b>1589.01</b>	<b>4881.65</b>	<b>4192.22</b>	<b>2462.99</b>

**Annexure-III**

Annexure referred to in part (d) of Lok Sabha Unstarred Q.No. 113 due for reply on 02.02.2017

<b>S. No.</b>	<b>Name of the State.</b>	<b>Hydro Geo-Morphological Maps.</b>	<b>HGM Maps with Ground Water Quality Maps</b>
1	Andhra Pradesh	completed	Under progress
2.	Andaman Nicobar (UT)	Under progress	Under progress
3	Arunachal Pradesh	completed	Under progress
4	Assam	completed	Under progress
5	Bihar	Under progress	Under progress
6	Chhattisgarh	completed	Under progress
7	Chandigarh (UT)	Under progress	Under progress
8	Delhi	Under progress	Under progress
9	Daman & Diu (UT)	completed	completed
10	Dadar & Nagar Haveli (UT)	completed	completed
11	Goa	completed	completed
12	Gujarat	completed	Under progress
13	Haryana	completed	Under progress
14	Himachal Pradesh	completed	Under progress
15	Jammu & Kashmir	completed	Under progress
16	Jharkhand	completed	Under progress
17	Karnataka	completed	completed
18	Kerala	completed	Under progress
19	Lakshadweep Islands (UT)	Under progress	Under Progress
20	Madhya Pradesh	completed	Under progress
21	Maharashtra	Completed	Under progress
22	Manipur	Under progress	Under progress
23	Meghalaya	Under progress	Under progress
24	Mizoram	Under progress	Under progress
25	Nagaland	Under progress	Under progress
26	Orissa	completed	Under progress
27	Punducherry	Under progress	Under progress
28	Punjab	completed	Under progress
29	Rajasthan	completed	Under progress
30	Sikkim	Under progress	Under progress
31	Tamil Nadu	Completed	completed
32	Telangana	competed	completed
33	Tripura	Under progress	Under progress
34	Uttar Pradesh	Under Progress	Under progress
35	Uttarakhand	Completed	Under progress
36	West Bengal	completed	completed